

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 212
TO BE ANSWERED ON 03.12.2019

ALLOCATION UNDER PMGSY, RIDF AND MGNREGA

212. SHRI RAJU BISTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of fund allocated under the Pradhan Mantri Gram Sadak Yojana (PMGSY), Rural Infrastructure Development Fund (RIDF) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) related schemes in the districts of Darjeeling, Kalimpong and North Dinajpur from 2014 till date;
- (b) the details of utilization of funds under these schemes;
- (c) whether any CAG audit on the use of funds allocated under these schemes has ever been conducted; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 212 due for answer on 03.12.2019

(a) to (b): The details of fund allocated and utilized under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and Rural Infrastructure Development Fund (RIDF) related schemes in the districts of undivided Darjeeling (including Kalimpong) and North Dinajpur from 2014 till date are as under:-**PMGSY**

(Rs. in crore)

Name of the District	Funds allocated	Fund utilized
Darjeeling	714.28	525.10
Uttar Dinajpur	267.98	199.89

RIDF

(Rs. in crore)

Name of the District	Funds allocated	Fund utilized
Darjeeling	333.36	240.93
Uttar Dinajpur	293.27	188.76

The Mahatma Gandhi National Rural Employment Guarantee Scheme is a demand driven wage employment programme. The Ministry releases funds to the States/UTs based on the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. Hence no allocation has been made to States. The details of approved Labour Budget, Person days Generated and Expenditure incurred in the districts of undivided Darjeeling and North Dinajpur since 2014 till date are as under:-

Name of the District	Approved Labour Budget in crore	Person days created in crore	Expenditure in crore*
Darjeeling	4.26	3.41	1101.21
Uttar Dinajpur	2.71	3.18	800.36

*including State Share

(c) to (d): The Comptroller and Auditor General (CAG) of India is a Constitutional body created under Article 148 of the Constitution, which audits all receipts and expenditure of the Government of India and the State Governments, including those of bodies and authorities substantially financed by the Government. The Schedule, etc. of the Audit is decided by the CAG independently. However, as reported by the State Government of West Bengal, Performance Audit 2015 of PMGSY in Uttar Dinajpur District was conducted from 7.9.2015 to 01.10.2015. Observations in the Audit Report on the use of funds allocated in Uttar Dinajpur District under PMGSY Scheme are under examination. Further, the State Government has intimated that RIDF Audit of Panchayat & Rural Development Department by the Accountant General, West Bengal is underway in Darjeeling District. With regard to MGNREGA, CAG Audit has been done at State Level regularly. However, no CAG audit has been conducted in these Districts.
